



TAMIL NADU LEGISLATIVE ASSEMBLY
(Thirteenth Assembly)

ELEVENTH SESSION
(17th June, 2009 to 21st July, 2009)

RESUME OF BUSINESS

Legislative Assembly Secretariat,
Chennai - 600009.

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PREFACE

This publication contains a brief resume of the business transacted by the Thirteenth Tamil Nadu Legislative Assembly during the Eleventh Session held from **17th June, 2009 to 21st July, 2009.**

Chennai - 600 009.
Dated: 8.10.2009.

M. SELVARAJ,
Secretary.

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TAMIL NADU LEGISLATIVE ASSEMBLY

THIRTEENTH ASSEMBLY - ELEVENTH SESSION

RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE ASSEMBLY FROM 17th JUNE, 2009 TO 21st JULY, 2009

I. SUMMONS

Summons for the Eleventh Session of the Thirteenth Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 29th May, 2009 in S.O.Ms.No.78, Legislative Assembly Secretariat, dated the 29th May, 2009 to meet at 9.30 a.m on 17th June, 2009.

II. DURATION OF THE MEETING

The Eleventh Session of the Thirteenth Tamil Nadu Legislative Assembly commenced on the 17th June, 2009 and was adjourned *sine-die* on the 21st July, 2009.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 26 days during the period from 17th June, 2009 to 21st July, 2009 on the following days:-

17th June, 2009, 18th June, 2009, 19th June, 2009, 22nd June, 2009, 23rd June, 2009, 24th June, 2009, 25th June, 2009, 26th June, 2009, 29th June, 2009, 30th June, 2009, 1st July, 2009, 2nd July, 2009, 3rd July, 2009, 6th July, 2009, 7th July, 2009, 8th July, 2009, 9th July, 2009, 10th July, 2009, 11th July, 2009, 13th July, 2009, 14th July, 2009, 15th July, 2009, 16th July, 2009, 17th July, 2009, 20th July, 2009 and 21st July, 2009.

In terms of hours, the House sat for 113 hours and 55 minutes.

IV. PROROGATION

The Eleventh Session of the Thirteenth Tamil Nadu Legislative Assembly was prorogued with effect from the 23rd July, 2009 vide S.O.Ms.No.158, Legislative Assembly Secretariat, dated the 23rd July, 2009.

V. OBITUARY REFERENCES

Thirteen Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

Serial No. and Name of the Member	Constituency	Period	Date of demise	Date on which reference was made in the House	(5)
(1)	(2)	(3)	(4)	(5)	
Tvl. 1 V. Arunachalam	Pattukkottai	1962-1967	18.2.2009	17.6.2009	
2 P. Chockalingam	Maduranthakam	1991-1996	26.2.2009	17.6.2009	
3 S. Alagarsamy	Koilpatti	1967-1971, 1971-1976, 1977-1980, 1980-1984 and 1989-1991	6.3.2009	17.6.2009	
4 V. Natesan Paulraj (Former Minister)	Nanguneri	1991-1996	22.3.2009	17.6.2009	
5 S. Andi Thevar	Usilampatti Tirupparan- kundram	1980-1984 1991-1996	23.3.2009	17.6.2009	
6 G. Jabamalai	Mangalur (SC)	1971-1976	29.3.2009	17.6.2009	

(1)	(2)	(3)	(4)	(5)
7 P.G. Kittu	Palladam	1977-1980	29.3.2009	17.6.2009
8 Tiruchi R. Soundararajan (Former Minister)	Srirangam	1977-1980 1980-1984 1985-1988	1.5.2009	17.6.2009
9 Selvi. P.T. Saraswathy (Former Minister)	Thirumangalam	1977-1980	11.5.2009	17.6.2009
10 M.K. Sundaram	Thandampattu	1991-1996	19.5.2009	17.6.2009
11 K. Patinetampatian	Mudukulathur	2001-2006	2.6.2009	17.6.2009
12 R. Rengaswamy Gounder	Paramathi	1952-1957	6.5.2009	3.7.2009
13 M.C. Thooyamani	Mettupalayam	1971-1976	18.6.2009	20.7.2009

All the Members stood in silence for two minutes as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTION

On the 6th July, 2009, Hon. Thiru. R. Avudaiappan, Speaker, placed the following Condolence Resolution before the House on the demise of Thiru D. Selvaraj, Member of the Tamil Nadu Legislative Assembly:-

"தூத்துக்குடி மாவட்டம், ஸ்ரீவைகுண்டம் சட்டமன்றத் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு இப்பேரவையில் உறுப்பினராகப் பணியாற்றியவரும், காங்கிரஸ் பேரியக்கத்தில் பல்வேறு பொறுப்புகளை வகித்தவரும், இனிய பண்பும் செயல் திறனும் கொண்டவரும், அனைத்து தரப்பினரையும் அவ்வணத்துச் செல்லும் பண்பால் அனைவரது பாராட்டுதலைப் பெற்றவரும், சட்டமன்றத்தில் உரையாற்றுகின்ற நேரத்தில் கண்ணியம் சிறிது கூட கெடாத நிலையில் பேசும் நற்பண்பு வாய்ந்தவரும், தனது தொகுதி மக்களுக்கு தொண்டு செய்வதில் மிகுந்த அக்கறை காட்டியவரும், சமூக சேவையிலும், கல்வித் தொண்டிலும் தன்னை முழுமையாக ஈடுபடுத்திக்கொண்டு சீரிய முறையில் பணியாற்றியவருமான திரு. து. செல்வராஜ் அவர்கள் 5.7.2009 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத் துயரமும் கொள்கிறது.

அவரது மறைவால் அவரை இழந்து வருந்தும் அவர்தம் குடும்பத்தினருக்கும் அவரது கட்சியைச் சார்ந்தவர்களுக்கும் இப்பேரவை ஆழ்ந்த இரங்கலையும் அனுதாபத்தையும் தெரிவித்துக்கொள்கிறது."

The above resolution was adopted *nem con* after observing silence for two minutes.

The House was then adjourned for the day as a mark of respect to the departed soul.

VII. QUESTIONS

During the Session 6,570 notices of questions were received. All of them were admitted. 449 questions were treated as Starred questions and 1,215 questions were treated as Unstarred questions. 171 Starred questions were answered on the floor of the House. Answers to 1,100 Unstarred questions were placed on the Table of the House. Though 3 Short Notice questions were received and admitted none of them were answered on the floor of the House.

VIII. PANEL OF CHAIRMEN

On the 17th June, 2009, Hon. the Speaker announced in the House the following Panel of Chairmen for the Eleventh Session of the Thirteenth Tamil Nadu Legislative Assembly:-

1. Thiru K. Pitchandi
2. Thiru Kuthalam K. Anbazhagan
3. Tmt. D. Yasodha
4. Thiru K. Arumugam
5. Thiru N. Nanmaran
6. Tmt. P. Padmavathy

IX. STATEMENTS MADE BY THE MINISTERS UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

During the period, seven statements were made on the floor of the House by Hon. Ministers under rule 110 of the Tamil Nadu Legislative Assembly Rules. The details are as follows:-

Sl.No. and Date (1)	Statement made by (2)	Subject (3)
(1) 23.6.2009	Hon. Thiru. M.K. Stalin, Deputy Chief Minister.	In order to overcome the hardship faced by Cauvery delta farmers to irrigate their Kuruvai crops in Districts of Thanjavur, Thiruvarur and Nagapattinam, 16 hours of power supply per day will be given with immediate effect to cultivate the Kuruvai crops with the help of pumpsets.
(2) 7.7.2009	Hon. Prof. K. Anbazhagan, Minister for Finance.	Matter related to remission of an interest subvention scheme to ensure the repayment of outstanding non-farm loans given by Co-operative Banks and scheduled to be repaid by 31.3.2007. As per the scheme the loanees will pay 6% of interest instead of 12%. The State Government would meet 4% of the interest burden and the rest of the interest would be borne by the bank itself. Penal interest and other expenses are waived. This scheme will benefit 1.32 lakhs people.

(1)	(2)	(3)
(3) 13.7.2009	Hon. Prof. K. Anbazhagan, Minister for Finance	On the advice of Hon. Chief Minister, the subject Public Works and Irrigation Department hitherto dealt with by Hon. Thiru. Durai Murugan will be dealt with by Hon. Chief Minister, in addition to the Departments already with him. Hon. Thiru. Durai Murugan will hereinafter be designated as Minister for Law.
(4) 14.7.2009	Hon. Dr. M. Karunanidhi, Chief Minister	Announcement regarding unveiling the statue of Ayyan Thiruvalluvar in Bangalore on 9th August, 2009 and the statue of Kannada poet Sarvajna in Chennai on 13th August, 2009.
(5) 17.7.2009	Hon. Thiru. M.R.K. Panneerselvam, Minister for Health	Hon. Chief Minister has ordered a hike in the stipend for House Surgeons, Post Graduate Medical students and students undergoing super speciality courses, as they had withdrawn their strike based on the assurance given by Hon. Chief Minister on the floor of the House.
(6) 21.7.2009	Hon. Dr. M. Karunanidhi, Chief Minister	Regarding withdrawal of the Privilege issue against Selvi. K. Balabarathy and Thiru. V. Sivapunniam, Members belonging to Communist Party of India (Marxist) and Communist Party of India respectively, which was earlier, referred to the Privilege Committee by the Hon. Speaker, based on the privilege issue raised by Hon. Thiru. Arcot N. Veeraswami, Minister for Electricity on 20.7.2009.

(1)	(2)	(3)
(7) 21.7.2009	Hon. Dr. M. Karunanidhi, Chief Minister	Regarding releasing of water from the Mettur Dam from 7th August, 2009 for Samba cultivation in Cauvery Delta areas as the inflow into the Dam has increased during the past one week due to heavy rains in the catchment areas in Karnataka and Kerala.

X. CALLING ATTENTION STATEMENTS

Two Calling Attention Statements were made on the floor of the House by the Hon. Ministers on the following matters of urgent public importance:-

Serial Number and date on which the statement was made (1)	Name of the members who called the attention of the Minister (2)	Minister who made the Statement (3)	Subject (4)
1. 8.7.2009	Tmt. R. Leema Rose	Hon. Minister for Highways and Minor Ports	Thuckalay - Mecode - Kulasekaram road at Thiruvattar Constituency, Kanniyakumari District became damaged and unworthy for road transport due to non availability of drainage.
2. 9.7.2009	Thiru. Kovai Thangam	Hon. Minister for Forests	Necessity to provide basic amenities to the Tamil Nadu Tea Plantation Corporation Labourers' Quarters in Valparai.

XI. LEGISLATIVE BUSINESS

During the period, 30 Bills were introduced in the Assembly. All the Bills were considered and passed. Apart from these, one Bill which was introduced during the Eighth Session was also taken up for consideration and it was referred to the Select Committee. The details are as follows:-

Sl.No. and Title of the Bill (1)	Date of Introduction (2)	Date of consideration and passing (3)
1. The Tamil Nadu Municipal Laws (Amendment) Bill, 2009 (L.A. Bill No.6 of 2009)	22.6.2009	21.7.2009
2. The Tamil Nadu Municipal Laws (Second Amendment) Bill, 2009 (L.A. Bill No. 7 of 2009)	22.6.2009	21.7.2009
3. The Tamil Nadu Metropolitan Planning Committee Bill, 2009 (L.A. Bill No. 8 of 2009)	22.6.2009	21.7.2009
4. The Tamil Nadu State Agricultural Council Bill, 2009 (L.A. Bill No. 9 of 2009)	23.6.2009	21.7.2009
5. The Tamil Nadu Panchayats (Amendment) Bill, 2009 (L.A. Bill No. 10 of 2009)	24.6.2009	21.7.2009
6. The Tamil Nadu Panchayats (Second Amendment) Bill, 2009 (L.A. Bill No. 11 of 2009)	24.6.2009	21.7.2009
7. The Tamil Nadu Panchayats (Third Amendment) Bill, 2009 (L.A. Bill No. 12 of 2009)	24.6.2009	21.7.2009

(1)	(2)	(3)
8. The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill, 2009 (L.A. Bill No. 13 of 2009)	25.6.2009	21.7.2009
9. The Tamil Nadu Registration of Marriages Bill, 2009 (L.A. Bill No.14 of 2009)	30.6.2009	21.7.2009
10. The Anna University, Tirunelveli (Amendment) Bill, 2009 (L.A. Bill No.15 of 2009)	30.6.2009	21.7.2009
11. The Tamil Nadu Co-operative Societies (Amendment) Bill, 2009 (L.A. Bill No. 16 of 2009)	14.7.2009	21.7.2009
12. The Registration (Tamil Nadu Amendment) Bill, 2009 (L.A. Bill No. 17 of 2009)	14.7.2009	21.7.2009
13. The Indian Stamp and the Registration (Tamil Nadu Amendment) Amendment Bill, 2009 (L.A. Bill No. 18 of 2009)	14.7.2009	21.7.2009
14. The Tamil Nadu Panchayats (Fourth Amendment) Bill, 2009 (L.A. Bill No.19 of 2009)	16.7.2009	21.7.2009
15. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Second Amendment Bill, 2009 (L.A. Bill No.20 of 2009)	16.7.2009	21.7.2009

	(1)	(2)	(3)
16.	The Tamil Nadu Schools (Regulation of Collection of Fee) Bill, 2009 (L.A. Bill No.21 of 2009)	16.7.2009	21.7.2009
17.	The Tamil Nadu Value Added Tax (Amendment) Bill, 2009 (L.A. Bill No.22 of 2009)	16.7.2009	21.7.2009
18.	The Tamil Nadu Value Added Tax (Second Amendment) Bill, 2009 (L.A. Bill No.23 of 2009)	16.7.2009	21.7.2009
19.	The Tamil Nadu Value Added Tax (Third Amendment) Bill, 2009 (L.A. Bill No.24 of 2009)	16.7.2009	21.7.2009
20.	The Tamil Nadu Payment of Salaries (Amendment) Bill, 2009 (L.A. Bill No.25 of 2009)	20.7.2009	21.7.2009
21.	The Tamil Nadu Duty on Transfers of Property (in Municipal Areas) Bill, 2009 (L.A. Bill No.26 of 2009)	20.7.2009	21.7.2009
22.	The Tamil Nadu Business Facilitation Bill, 2009 (L.A. Bill No.27 of 2009)	20.7.2009	21.7.2009
23.	The Tamil Nadu Motor Vehicles Taxation (Amendment) Bill, 2009 (L.A. Bill No.28 of 2009)	20.7.2009	21.7.2009
24.	The Tamil Nadu Motor Vehicles Taxation (Second Amendment) Bill, 2009 (L.A. Bill No.29 of 2009)	20.7.2009	21.7.2009

	(1)	(2)	(3)
25.	The Tamil Nadu Motor Vehicles Taxation (Third Amendment) Bill, 2009 (L.A. Bill No.30 of 2009)	20.7.2009	21.7.2009
26.	The Tamil Nadu Agricultural Labourers-Farmers (Social Security and Welfare) Amendment Bill, 2009 (L.A. Bill No.31 of 2009)	20.7.2009	21.7.2009
27.	The Tamil Nadu Value Added Tax (Fourth Amendment) Bill, 2009 (L.A. Bill No.32 of 2009)	20.7.2009	21.7.2009
28.	The Tamil Nadu Value Added Tax (Fifth Amendment) Bill, 2009 (L.A. Bill No.33 of 2009)	20.7.2009	21.7.2009
29.	The Tamil Nadu Regulation of Jallikattu Bill, 2009 (L.A. Bill No.34 of 2009)	21.7.2009	21.7.2009
30.	The Tamil Nadu Appropriation (No.2) Bill, 2009 (L.A. Bill No.35 of 2009)	21.7.2009	21.7.2009
*31.	The Tamil Nadu Police Bill, 2008 (L.A. Bill No.40 of 2008)	14.5.2008	Referred to Select Committee on 21.7.2009

* Bill introduced during the Eighth Session.

XII. FINANCIAL BUSINESS

The General discussion on the Budget which was presented to the House on 17th February, 2009 during the Tenth Session took place for five days, i.e., from 19th February, 2009 to 25th February, 2009. Hon. Minister for Finance replied to the Debate on 25th February, 2009.

Voting of Demands lasted for 25 days from 17th June, 2009 to 21st July, 2009. The dates on which Discussion and voting of Demands for grants took place are as follows:

17th June, 2009, 18th June, 2009, 19th June, 2009, 22nd June, 2009, 23rd June, 2009, 24th June, 2009, 25th June, 2009, 26th June, 2009, 29th June, 2009, 30th June, 2009, 1st July, 2009, 2nd July, 2009, 3rd July, 2009, 7th July, 2009, 8th July, 2009, 9th July, 2009, 10th July, 2009, 11th July, 2009, 13th July, 2009, 14th July, 2009, 15th July, 2009, 16th July, 2009, 17th July, 2009, 20th July, 2009 and 21st July, 2009.

Out of 13,384 Cut Motions received, 12,704 Cut Motions were admitted of which only 2,197 were actually moved in the House. After the discussion on the Demands for Grants were over, the Cut Motions were either withdrawn by the Members or deemed to have been withdrawn by leave of the House. All the 51 Demands for Grants were discussed and voted by the House. The dates on which the Demands were moved and voted are given in the Annexure (Page No.43)

The Tamil Nadu Appropriation (No.2) Bill, 2009 (L.A. Bill No.35 of 2009) relating to Budget for the year 2009-2010 was introduced on 21st July, 2009 and it was considered and passed on the same day.

XIII. GOVERNMENT MOTIONS

(1) On the 18th June, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 19th June, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con*.

(2) On the 19th June, 2009, Hon. Thiru Arcot N. Veeraswami, Minister for Electricity moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 22nd June, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con*.

(3) On the 23rd June, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 24th June, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con*.

(4) On the 3rd July, 2009, Hon. Thiru. M.K. Stalin, Deputy Chief Minister moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 6th July, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con*.

(5) Election of Sixteen Members to the Committee on Estimates.

On the 13th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That with reference to rule 195 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect Sixteen Members to be Members of the Committee on Estimates for the year 2009-2010".

The Motion was put to vote and carried.

(6) Election of Sixteen Members to the Committee on Public Accounts.

On the 13th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That with reference to rule 203 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect Sixteen Members to be Members of the Committee on Public Accounts for the year 2009-2010".

The Motion was put to vote and carried.

(7) Election of Sixteen Members to the Committee on Public Undertakings.

On the 13th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That with reference to rule 211 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect Sixteen Members to be Members of the Committee on Public Undertakings for the year 2009-2010".

The Motion was put to vote and carried.

(8) Election of Fourteen Members to the Committee of Privileges.

On the 13th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That with reference to rule 227 of the Tamil Nadu Legislative Assembly Rules, this Assembly do proceed, on a date to be fixed by Hon. the Speaker, to elect Fourteen Members to be Members of the Committee of Privileges for the financial year 2009-2010".

The Motion was put to vote and carried.

(9) On the 16th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 17th July, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con.*

(10) On the 20th July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for "Questions and Answers" be suspended on the 21st July, 2009 and the House do resolve to transact Government Business".

The Motion was adopted *nem con.*

(11) On the 21st July, 2009, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu Appropriation (No.2) Bill, 2009 (L.A. Bill No.35 of 2009); and the Tamil Nadu Regulation of Jallikattu Bill, 2009 (L.A. Bill No.34 of 2009) which have been introduced in the House today be taken up for consideration today itself."

The Motion was put to vote and carried.

(12) On the 21st July, 2009, Hon. Thiru. M.K. Stalin, Deputy Chief Minister moved the following motion:-

"That the Tamil Nadu Police Bill, 2008 (L.A. Bill No.40 of 2008) be referred to Select Committee."

The Motion was put to vote and carried.

(13) On the 21st July, 2009, Hon. Dr. K. Ponmudy, Minister for Higher Education moved the following motion:-

"That this House do extend for another period of six months relaxing Rule 156 (1) of the Tamil Nadu Legislative Assembly Rules, the time for presentation of the Report of the Select Committee on the PSG University Bill, 2008 (L.A. Bill No.43 of 2008) and the Thiagarajar University of Science and Technology Bill, 2008 (L.A. Bill No.44 of 2008)".

The motion was put to vote and carried.

(14) On the 21st July, 2009, Hon. Thiru. M. K. Stalin, Deputy Chief Minister moved the following motion:-

"That under rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned *Sine-die*."

The Motion was put to vote and adopted *nem con*.

XIV. RULINGS FROM THE CHAIR

On the 22nd June, 2009, Hon. Speaker made the following announcement in the House:-

19.6.2009 அன்று பேரவையில் நடைபெற்ற வேளாண்மைத் துறை குறித்த மானியக் கோரிக்கை விவாதத்திற்கு மாண்புமிகு வேளாண்மைத் துறை அமைச்சர் பதில் அளிக்கும்பொழுது விவசாயிகளுக்கு உதவி செய்யவேண்டும் என்ற அக்கறை மாண்புமிகு முதலமைச்சருக்கு இருப்பதைப் போன்று வேறு எவருக்கும் இல்லை என்ற கருத்தினை வலியுறுத்தி கூறும்விதத்தில் "ஆடு நனைகிறதே என்று ஓநாய் கவலைப்பட வேண்டிய அவசியமில்லை" என்று கூறினார். இதுகுறித்து அ.இ.அ.தி.மு.க. உறுப்பினர்கள் இதனை அவைக் குறிப்பிலிருந்து நீக்கும்படி கோரியதையொட்டி, இதுசம்பந்தப்பட்ட நடவடிக்கை குறிப்புகளை செயலாளர் மூலமாக பேரவைத்தலைவர் வாங்கிப் படித்து 22.6.2009 அன்று பேரவைத் தலைவர் தனது முடிவினை பேரவைக்கு தெரிவிக்கலாம் என மாண்புமிகு முதலமைச்சர் அவர்கள் தெரிவித்தார்கள். மாண்புமிகு முதலமைச்சர் அவர்களின் வேண்டுகோளின்படி நான் 19.6.2009 ஆம் நாளிட்ட பேரவை நடவடிக்கைக் குறிப்புகளை வாங்கி பார்வையிட்டேன். அதில் மாண்புமிகு வேளாண்மைத் துறை அமைச்சர் அவர்கள் யாரையும் நேரடியாக குறிப்பிட்டு இந்த பழமொழியை கூறவில்லை. பொதுவாக மாண்புமிகு முதலமைச்சர் அவர்களுக்கு விவசாயிகள் மீதுள்ள அக்கறையை வலியுறுத்தும் முகத்தான் எல்லோரும் இதுபோன்ற நேர்வுகளில் பயன்படுத்தும் ஒரு பழமொழியைத்தான் அவர் கூறியிருக்கிறார்.

மேலும், 17.9.1991 அன்று நடைபெற்ற நகராட்சி நிர்வாகம் குறித்த மானியக் கோரிக்கை விவாதத்தின்போது பாட்டாளி மக்கள் கட்சியைச் சார்ந்த உறுப்பினர் திரு. ச. இராமச்சந்திரன் அவர்கள் உள்ளாட்சித் தேர்தல் குறித்து பேசும்போது இதே பழமொழியை "ஆடு நனைகிறதே என்று ஓநாய் அழுகிறது" என்று கூறியுள்ளார். அப்போது அவற்றை அவைக் குறிப்பிலிருந்து நீக்க சில உறுப்பினர்கள் கோரியபோது அன்றைய பேரவைத் துணைத்தலைவர் அவர்கள் இது யாரையும் குறிப்பிட்டுச் சொல்வதாக பொருள்கொள்ளக் கூடாது என்றும், It is not unparliamentary என்றும் தீர்ப்புரை (Ruling) வழங்கியுள்ளார்.

இன்னும் சொல்லப்போனால் 2002ஆம் ஆண்டு மார்ச் 15ஆம் நாள் நடைபெற்ற ஆளுநர் பேருரைக்கு நன்றி தெரிவிக்கும் தீர்மானத்தின் மீதான விவாதத்தின்போது அன்றைய முதலமைச்சர் செல்வி ஜெ ஜெயலலிதா தன்னுடைய பதிலுரையில் “1996ஆம் ஆண்டு முதல் 2001ஆம் ஆண்டு வரை நடைபெற்ற தி.மு.க. ஆட்சியின்போது அரசு போக்குவரத்து கழகங்களை குரங்கு கையில் அகப்பட்ட பூமாலையைப்போல் பிரித்துப்போட்டு சின்னாபின்னம் ஆக்கி அடியோடு சீரழித்துவிட்டு இப்போது முன்னாள் போக்குவரத்துத் துறை அமைச்சர் திரு. பொன்முடி அவர்கள் அரசு போக்குவரத்துக் கழகங்களைப் பற்றி வெட்கப்படாமல் பேசி, வார்த்தை ஜாலம் காட்ட முனைந்திருக்கிறார்” என்று கூறியுள்ளார். இதுவும் அவைக் குறிப்பில் உள்ளது. பலமுறை இதுபோன்று அவர் குறிப்பிட்டுள்ளார்.

19.6.2009 அன்று நடைபெற்ற விவாதத்தின்போது, மாண்புமிகு வேளாண்மைத் துறை அமைச்சர் அவர்கள் எவரையும் குறிப்பிட்டு கூறாமல் பொதுவான ஒரு பழமொழியை அதுவும் ஏற்கனவே அவையில் இது unparliamentary வார்த்தைகள் இல்லை என்று முன்னாள் பேரவைத் துணைத்தலைவரால் தீர்ப்புரை (Ruling) வழங்கப்பட்டிருக்கும் பழமொழியைத்தான் கூறியுள்ளார். மேற்படி இந்தச் சொல்லானது தனிப்பட்ட நபர் யாரையும் குறிப்பிட்டுக் கூறியதாக அமையாத காரணத்தினால் இது unparliamentary வார்த்தையாக கருத முடியாது.

ஆகவே, இது unparliamentary வார்த்தை என்று கருதாமல் அவைக்குறிப்பில் இடம்பெறலாம் என்று முடிவு செய்கிறேன்.

எனவே, மாண்புமிகு வேளாண்மைத் துறை அமைச்சர் அவர்கள் கூறியவைகள் அவைக் குறிப்பில் இடம்பெறும் என்ற தீர்ப்பினை வழங்குவதாக பேரவையில் அறிவித்தார்.

XV. PRIVILEGE MATTERS

On the 20th July, 2009, Hon. Thiru. Arcot N. Veeraswami, Minister for Electricity raised a matter of privilege under rule 219 of the Tamil Nadu Legislative Assembly Rules against Selvi. K. Balabharathy and Thiru. V. Sivapunniam, Members belonging to Communist Party of India (Marxist) and Communist Party of India respectively, who after speaking for their allotted time earmarked for them by the Business Advisory Committee in full and then staging a walk out from the Assembly on 17.7.2009 had raised slogans and given contradictory statements to the dailies casting aspersions on the functioning of Hon. Speaker.

Hon. the Speaker suo motto referred the matter to the Committee of Privileges under Rule 226 of the Tamil Nadu Legislative Assembly Rules for examination and report the matter.

On the 21st July 2009, Hon. Chief Minister made a statement under Rule 110 of the Tamil Nadu Legislative Assembly Rules for dropping the above privilege issue.

Thereafter, Hon. the Speaker while invoking the residuary powers vested on him under Rule 286 of the Rules, announced that the privilege matter be dropped forthwith.

XVI. ANNOUNCEMENTS BY HON. SPEAKER

(1) On the 2nd July, 2009, Hon. the Speaker announced in the House that though there are objections for Women Reservations at the All India level, we all know that the Government headed by Hon. Kalignar is in favour of reservation for women. In a way of strengthening this, the Lady Members of all parties are to speak in today's Demand and the Hon. Minister for Social Welfare will reply to the Debate.

(2) On the 8th July, 2009, Hon. the Speaker announced in the House that a request has been received from the Registrar (i/c) of Tamil University, Thanjavur for electing Two Members of the Assembly as ex-officio Member of the Senate of that University. The term of office of the Members would be three years from the date of election. If the number of candidates are more than the actual number of vacancy, then the date for election would be announced later.

(3) On the 8th July, 2009, Hon. the Speaker announced in the House that a request has been received from the Registrar (i/c) of Bharathiar University, Coimbatore for electing Two Members of the Assembly as ex-officio Member of the Senate of that University. The term of office of the Members would be three years from the date of election. If the number of candidates are more than the actual number of vacancy, then the date for election would be announced later.

(4) On the 8th July, 2009, Hon. the Speaker announced in the House that a request has been received from the Vice Chancellor of the newly formed Teacher Education University, Chennai for electing a Member of the Assembly to be the ex-officio Member of the Syndicate of that University. The term of office of the Member would be three years from the date of election. If the number of candidates are more than the actual number of vacancy, then the date for election would be announced later.

(5) On the 13th July, 2009, Hon. the Speaker announced in the House that for conducting the elections to the Committee on Estimates, Committee on Public Accounts, Committee on Public Undertakings and the Committee of Privileges to elect the members by single transferable vote, the candidates should handover the nomination forms to the Assembly Secretary before 12.00 noon on Thursday the 16th July, 2009. Nomination forms could be had from the Secretary. Nomination forms would be taken up for scrutiny at 3.00 p.m on Friday the 17th July, 2009 and withdrawal of nominations, if any, before 4.00 p.m on Friday the 17th July, 2009. If number of candidates are more than the actual number of vacancies, then the date for election would be intimated later.

(6) On the 20th July, 2009, Hon. the Speaker announced in the House that a request has been received from the Registrar (i/c) of Manonmaniam Sundaranar University, Tirunelveli for electing Two Members of the Assembly as ex-officio Member of the Senate of that University. The term of office of the Member would be three years from the date of election. If the number of candidates are more than the actual number of vacancy, then the date for election would be announced later.

(7) On the 20th July, 2009, Hon. the Speaker announced in the House that a request has been received from the Registrar, Tamil Nadu Veterinary and Animal Sciences University for electing One Member of the Assembly as ex-officio Member of the Board of Management of that University. The term of office of the Member would be three years from the date of election. If the number of candidates are more than the actual number of vacancy, then the date for election would be announced later.

(8) On the 20th July, 2009, Hon. the Speaker announced in the House that Hon. Chief Minister will host a dinner to honour the Members of the Assembly at Taj Coramandal today (20.7.2009) at 7.30 P.M.

(9) On the 21st July, 2009, Hon. the Speaker announced in the House the statistical details of the important events and business transacted by the Thirteenth Tamil Nadu Legislative Assembly during its Eleventh Session.

XVII. FELICITATION

(1) On the 17th June, 2009, Hon. Prof. K. Anbazhagan, Leader of the House, Thiru. S. Peter Alphonse and Thiru S.Ve. Shekher greeted Thiru. M.K. Stalin on his assumption of charge as Deputy Chief Minister. Hon. the Speaker also greeted him on behalf of the House and himself. Thereafter, Hon. Thiru. M.K. Stalin, Deputy Chief Minister through his acceptance speech reciprocated the warm greetings showered on him by the House.

(2) On the 20th July, 2009, Hon. the Speaker extended a warm and hearty welcome on behalf of the House to Hon. Dr. Sakkarapani, Chairman, Andhra Pradesh Legislative Council who was then witnessing the proceedings of the House from the Speaker's gallery.

XVIII. ELECTION TO STATUTORY BODIES

On the 21st July, 2009, Hon. the Speaker announced that the following Members have been elected to the Senates, Syndicate and Board of Management of the Universities.

(1) Senate of the Tamil University

1. Thiru. Durai Chandrasekaran
2. Thiru. M. Rajasekharan

(2) Senate of the Bharathiar University

1. Thiru. S. Mani
2. Thiru. S.P. Velumani

(3) Syndicate of the Tamil Nadu Teachers Education University

Thiru. C. Gnanasekaran

(4) Board of Management of the Tamil Nadu Veterinary and Animal Sciences University

Thiru. S.S. Sivasankar

(5) Senate of the Manonmaniam Sundaranar University

1. Thiru. M. Appavu
2. Thiru. P. Veldurai.

XIX. CONSTITUTION OF COMMITTEES

The following Committees were constituted for the year 2009-2010 on the dates noted against them:-

- | | |
|-------------------------------------|-----------------|
| 1. Committee of Privileges | 21st July, 2009 |
| 2. Committee on Estimates | 21st July, 2009 |
| 3. Committee on Public Accounts | 21st July, 2009 |
| 4. Committee on Public Undertakings | 21st July, 2009 |

The names of Members of the above Committees are given in the Appendix.

XX. PRESENTATION OF REPORTS BY THE COMMITTEES

During the period, Sixty one Reports were presented to the House by various Committees of the House as detailed below:

Serial No. (1)	Name of the Report (2)	Date of Presentation (3)
1.	One hundred and forty fifth Report of the Committee on Public Accounts 2008-2009	22nd June, 2009

(1)	(2)	(3)
2.	One hundred and forty sixth Report of the Committee on Public Accounts 2008-2009	22nd June, 2009
3.	One hundred and forty seventh Report of the Committee on Public Accounts 2008-2009	22nd June, 2009
4.	One hundred and forty eighth Report of the Committee on Public Accounts 2008-2009	22nd June, 2009
5.	One hundred and forty ninth Report of the Committee on Public Accounts 2008-2009	25th June, 2009
6.	One hundred and fiftieth Report of the Committee on Public Accounts 2008-2009	25th June, 2009
7.	One hundred and fifty first Report of the Committee on Public Accounts 2008-2009	25th June, 2009
8.	One hundred and fifty second Report of the Committee on Public Accounts 2008-2009	25th June, 2009
9.	One hundred and twelfth Report of the Committee on Public Undertakings 2008-2009	25th June, 2009

(1)	(2)	(3)
10.	One hundred and thirteenth Report of the Committee on Public Undertakings 2008-2009	25th June, 2009
11.	One hundred and fourteenth Report of the Committee on Public Undertakings 2008-2009	25th June, 2009
12.	One hundred and fifteenth Report of the Committee on Public Undertakings 2008-2009	29th June, 2009
13.	One hundred and sixteenth Report of the Committee on Public Undertakings 2008-2009	29th June, 2009
14.	One hundred and fifty third Report of the Committee on Public Accounts 2008-2009	30th June, 2009
15.	One hundred and fifty fourth Report of the Committee on Public Accounts 2008-2009	30th June, 2009
16.	One hundred and fifty fifth Report of the Committee on Public Accounts 2008-2009	30th June, 2009
17.	One hundred and fifty sixth Report of the Committee on Public Accounts 2008-2009	30th June, 2009
18.	One hundred and seventeenth Report of the Committee on Public Undertakings 2008-2009	1st July, 2009

(1)	(2)	(3)
19.	One hundred and eighteenth Report of the Committee on Public Undertakings 2008-2009	1st July, 2009
20.	One hundred and nineteenth Report of the Committee on Public Undertakings 2008-2009	1st July, 2009
21.	One hundred and twentieth Report of the Committee on Public Undertakings 2008-2009	3rd July, 2009
22.	One hundred and twenty first Report of the Committee on Public Undertakings 2008-2009	3rd July, 2009
23.	One hundred and twenty second Report of the Committee on Public Undertakings 2008-2009	3rd July, 2009
24.	One hundred and fifty seventh Report of the Committee on Public Accounts 2008-2009	7th July, 2009
25.	One hundred and fifty eighth Report of the Committee on Public Accounts 2008-2009	7th July, 2009
26.	One hundred and fifty ninth Report of the Committee on Public Accounts 2008-2009	7th July, 2009
27.	One hundred and sixtieth Report of the Committee on Public Accounts 2008-2009	7th July, 2009

(1)	(2)	(3)
28.	One hundred and sixty first Report of the Committee on Public Accounts 2008-2009	7th July, 2009
29.	One hundred and twenty third Report of the Committee on Public Undertakings 2008-2009	7th July, 2009
30.	One hundred and twenty fourth Report of the Committee on Public Undertakings 2008-2009	7th July, 2009
31.	Eighth Report of the Committee on Papers Laid on the Table of the House 2008-2009	7th July, 2009
32.	Twenty third Report of the Committee on Estimates 2008-2009	8th July, 2009
33.	Twenty fourth Report of the Committee on Estimates 2008-2009	8th July, 2009
34.	One hundred and twenty fifth Report of the Committee on Public Undertakings 2008-2009	9th July, 2009
35.	One hundred and twenty sixth Report of the Committee on Public Undertakings 2008-2009	9th July, 2009
36.	One hundred and twenty seventh Report of the Committee on Public Undertakings 2008-2009	9th July, 2009
37.	One Hundred and sixty second Report of the Committee on Public Accounts 2008-2009	10th July, 2009

(1)	(2)	(3)
38.	One Hundred and sixty third Report of the Committee on Public Accounts 2008-2009	10th July, 2009
39.	One Hundred and sixty fourth Report of the Committee on Public Accounts 2008-2009	10th July, 2009
40.	One Hundred and sixty fifth Report of the Committee on Public Accounts 2008-2009	10th July, 2009
41.	One Hundred and sixty sixth Report of the Committee on Public Accounts 2008-2009	10th July, 2009
42.	One hundred and twenty eighth Report of the Committee on Public Undertakings 2008-2009	11th July, 2009
43.	One hundred and twenty ninth Report of the Committee on Public Undertakings 2008-2009	11th July, 2009
44.	One hundred and thirtieth Report of the Committee on Public Undertakings 2008-2009	11th July, 2009
45.	Thirty first Report of the Committee on Government Assurances 2008-2009	13th July, 2009
46.	Thirty second Report of the Committee on Government Assurances 2008-2009	13th July, 2009

(1)	(2)	(3)
47.	One hundred and thirty first Report of the Committee on Public Undertakings 2008-2009	16th July, 2009
48.	One hundred and thirty second Report of the Committee on Public Undertakings 2008-2009	16th July, 2009
49.	Twenty fifth Report of the Committee on Estimates 2008-2009	17th July, 2009
50.	Twenty sixth Report of the Committee on Estimates 2008-2009	17th July, 2009
51.	One hundred and sixty seventh Report of the Committee on Public Accounts 2008-2009	17th July, 2009
52.	One hundred and sixty eighth Report of the Committee on Public Accounts 2008-2009	17th July, 2009
53.	One hundred and sixty ninth Report of the Committee on Public Accounts 2008-2009	17th July, 2009
54.	One hundred and seventieth Report of the Committee on Public Accounts 2008-2009	17th July, 2009
55.	One hundred and seventy first Report of the Committee on Public Accounts 2008-2009	17th July, 2009

(1)	(2)	(3)
56.	One hundred and seventy second Report of the Committee on Public Accounts 2008-2009	17th July, 2009
57.	One hundred and seventy third Report of the Committee on Public Accounts 2008-2009	17th July, 2009
58.	One hundred and seventy fourth Report of the Committee on Public Accounts 2008-2009	17th July, 2009
59.	Ninth Report of the Committee on Delegated Legislation 2008-2009	17th July, 2009
60.	Twenty seventh Report of the Committee on Estimates 2008-2009	20th July, 2009
61.	Twenty eighth Report of the Committee on Estimates 2008-2009	20th July, 2009

XXI. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period, 286 papers were laid on the Table of the House, details of which are as follows:-

A.	Statutory Rules and Orders	..	76
B.	Reports, Notifications and Other Papers	..	210

	Total	..	286

APPENDIX**COMMITTEE OF PRIVILEGES
2009-2010**

(Constituted on 21st July, 2009)

CHAIRMAN

1. Hon. Thiru V.P. Duraisamy, Deputy Speaker

MEMBERS

2. Hon. Prof. K. Anbazhagan, Leader of the House (Ex-officio)
3. Selvi J Jayalalithaa, Leader of the Opposition. (Ex-officio)
4. Thiru. T. Udhaya Sooriyan
5. Thiru. T. Senguttuvan
6. Thiru. S.R. Raja
7. Thiru. S.S. Sivasankar
8. Thiru. A. Rajan
9. Thiru. P. Kamaraj
10. Thiru. D. Jayakumar
11. Thiru. R. Viswanathan
12. Thiru. P.K. Sekar Babu
13. Thiru. C. Gnanasekaran
14. Thiru. S. Peter Alphonse
15. Thiru. M.K. Periyasamy
16. Thiru. K. Mahendran
17. Tmt. P. Padmavathy

**COMMITTEE ON ESTIMATES
2009-2010**

(Constituted on 21st July, 2009)

CHAIRMAN

1. Thiru. Kuthalam K. Anbazhagan

MEMBERS

2. Hon. Prof. K. Anbazhagan,
Minister for Finance (Ex-Officio)
3. Thiru. S. Sivaraj,
Chairman, Committee on Public Accounts (Ex-Officio)
4. Tmt. D. Yasodha,
Chairman, Committee on Public Undertakings (Ex-Officio)
5. Thiru. A. Soundarapandian (Lalgudi)
6. Thiru. S. Lakshmanan
7. Thiru. Saba. Rajendran
8. Selvi. A. Angaiyarkanni
9. Thiru. P. Balaraman
10. Thiru. R. Chinnaswamy
11. Thiru. P. Chinnappan
12. Tmt. Bader Sayeed
13. Thiru. Videyal S. Sekar
14. Thiru. K. Hasan Ali
15. Thiru. S. Jeyapaul
16. Thiru. T. Velmurugan
17. Thiru. N. Nanmaran
18. Thiru. T. Ramasamy
19. Dr. T. Sadhan Thirumalai Kumar

COMMITTEE ON PUBLIC ACCOUNTS**2009-2010**

(Constituted on 21st July, 2009)

CHAIRMAN

1. Thiru. S. Sivaraj

MEMBERS

2. Hon. Prof. K. Anbazhagan
Minister for Finance (Ex-Officio)
3. Thiru. Kuthalam K. Anbazhagan,
Chairman, Committee on Estimates (Ex-Officio)
4. Tmt. D. Yasodha,
Chairman, Committee on Public Undertakings (Ex-Officio)
5. Thiru. K. Pitchandi
6. Thiru. S.K. Vedarathinam
7. Thiru. Anbil Periyasamy
8. Thiru. K.N. Sekaran
9. Thiru. V. Senthil Balaji
10. Thiru. Pollachi V. Jayaraman
11. Thiru. T. Malaravan
12. Thiru. P. Thangamani
13. Thiru. R. Ramprabu
14. Thiru. N.R. Rengarajan
15. Thiru. K. Arumugam
16. Tmt. R. Leema Rose
17. Thiru. V. Sivapunniam
18. Thiru R. Gnanadoss
19. Thiru. D. Ravikumar

COMMITTEE ON PUBLIC UNDERTAKINGS**2009-2010**

(Constituted on 21st July, 2009)

CHAIRMAN

1. Tmt. D. Yasodha

MEMBERS

2. Thiru. Kuthalam K. Anbazhagan,
Chairman, Committee on Estimates (Ex-officio)
3. Thiru. S. Sivaraj,
Chairman, Committee on Public Accounts (Ex-officio)
4. Thiru. E.A.P. Shivaji
5. Thiru P. Moorthy
6. Thiru Durai Chandrasekaran
7. Thiru. R. Sivanandam
8. Thiru R. Rajendran
9. Thiru L.P. Dharmalingam
10. Thiru. C.Ve. Shanmugam
11. Thiru C. Karuppasamy
12. Thiru A. Arunmozhithevan
13. Thiru R. Kumaraguru
14. Thiru. K.S.K.Rajendran
15. Thiru K. Gopinath
16. Thiru. A. Tamizharasu
17. Thiru L. Velusamy
18. Dr. Oscar C. Nigli

BUSINESS ADVISORY COMMITTEE**2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Hon. Thiru R. Avudaiappan,
Speaker.

MEMBERS

2. Hon. Dr. M. Karunanidhi,
Chief Minister.
3. Hon. Prof. K. Anbazhagan,
Leader of the House.
4. Hon. Thiru. M.K. Stalin,
Deputy Chief Minister.
5. Hon. Thiru Arcot N. Veeraswami
Minister for Electricity.
6. Hon. Thiru Duraimurugan,
Minister for Law
7. Hon. Thiru V.P. Duraisamy,
Deputy Speaker.
8. Thiru R. Sakkarapani,
Chief Government Whip.
9. Thiru K.A. Sengottaiyan
10. Thiru D. Jayakumar
11. Thiru D. Sudharssanam.
12. Thiru G.K. Mani.
13. Selvi. K. Balabharathy.
14. Thiru V. Sivapunniam.
15. Dr. T. Sadhan Thirumalai kumar.
16. Thiru D. Ravikumar.
17. Thiru Vijayakant.

COMMITTEE ON RULES**2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Hon. Thiru R. Avudaiappan, Speaker

MEMBERS

2. Hon. Dr. M. Karunanidhi,
Chief Minister
3. Hon. Prof. K. Anbazhagan,
Leader of the House
4. Hon. Thiru. V.P. Duraisamy,
Deputy Speaker
5. Selvi J Jayalalithaa,
Leader of the Opposition
6. Thiru. M. Appavu
7. Thiru. Arul Anbarasu
8. Thiru. M. Anbalakan
9. Thiru. M. Rajkumar
10. Thiru. G. Iyyappan
11. Thiru. P. Kannan
12. Thiru V. Kaveri
13. Thiru. M. Gunasekaran
14. Thiru. RM. Subburam
15. Selvi. K. Balabharathy
16. Thiru. V. Mullaivendhan
17. Thiru. P. Mohan

**COMMITTEE ON DELEGATED LEGISLATION
2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Thiru T. Mahesh Krishnasamy

MEMBERS

2. Thiru K. Chinnadurai
3. Thiru T. Theodore Reginald
4. Thiru A. Soundarapandian (Coonoor)
5. Thiru H. Abdul Basith
6. Thiru G. Senthamizhan
7. Thiru K.S. Vijayakumar
8. Thiru O.K. Chinnaraj
9. Thiru R.M. Palanisami
10. Thiru Polur M. Varadhan
11. Tmt. P. Kamalambal
12. Thiru T.A. Meganathan

**COMMITTEE ON GOVERNMENT ASSURANCES
2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Thiru S. Peter Alphonse

MEMBERS

2. Thiru K.P. Ramaswamy
3. Thiru S. Rajasekaran
4. Tmt. Elamathi Subramanian
5. Thiru K.L. Elavazagan
6. Thiru G. Ediroli Maniyan
7. Thiru M. Paranjothi
8. Thiru M. Panneerselvam
9. Tmt. Rani Venkatesan
10. Tmt. Latha Athiyaman
11. Tmt. G. Latha
12. Dr. K. Jayakumar.

**HOUSE COMMITTEE
2009-2010**

(Constituted on 12th August 2009)

CHAIRMAN

1. Thiru. D. Amaramoorthy

MEMBERS

2. Thiru. B. Ranganathan
3. Tmt. P. Prapavathi
4. Thiru. K. Ponnusamy
5. Tmt. R. Rani
6. Thiru. S. Mani
7. Thiru. R. Manickam
8. Thiru. K. Murugavel
9. Thiru. S. Damodaran
10. Thiru. C. Shanmugavelu
11. Thiru. K. Rajendran
12. Thiru. M. Rajasekharan
13. Thiru. M.R. Sundaram
14. Thiru. S. John Jacob
15. Thiru. P. Senthamizhselvan
16. Thiru. C. Govindasamy
17. Thiru. K. Ulaganathan
18. Thiru. R. Varatharajan

**COMMITTEE ON PETITIONS
2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Thiru Kovai Thangam

MEMBERS

2. Thiru Udayam Shanmugam
3. Thiru S. Pushparaj
4. Thiru V. Kannan
5. Thiru N. Subramanian
6. Thiru. K.P. Anbalagan
7. Dr. M.K. Vishnu Prasad
8. Dr. E.S.S. Raman
9. Dr. K. Nedunchezian
10. Thiru P. Dillibabu
11. Thiru. S. Gunasekaran

LIBRARY COMMITTEE**2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Thiru K. Sundar

MEMBERS

2. Thiru K. Thirunavukkarasu
3. Thiru S. Syed Ghouse Basha
4. Thiru M.V.R. Veerakapilan
5. Thiru R. Doraikkannu
6. Tmt. R. Prema
7. Thiru M. Dhandapani
8. Thiru K.V. Ramanathan
9. Thiru D. Moorthy
10. Thiru. G. John Joseph

COMMITTEE ON PAPERS LAID ON THE TABLE OF THE HOUSE**2009-2010**

(Constituted on 12th August, 2009)

CHAIRMAN

1. Thiru. P.S. Vijayakumar

MEMBERS

2. Thiru N. Malai Raja
3. Thiru A. Chinnaswamy
4. Thiru S.S. Gurusamy
5. Thiru N.K.R. Sooriyakumar
6. Thiru C. Ponnudurai
7. Tmt. S. Thenmozhi
8. Dr. (Tmt.) K. Ghayathri Devi
9. Thiru. V.A.T. Kaliyavarathan
10. Thiru. T.K. Raja
11. Thiru V. Marimuthu

Select Committee
on
The Tamil Nadu Police Bill, 2008 (L.A. Bill No. 40 of 2008)

CHAIRMAN

1. Hon. Thiru. M.K. Stalin,
Deputy Chief Minister

MEMBERS

2. Thiru K. Sundar
3. Thiru K. Pitchandi
4. Thiru T. Senguttuvan
5. Thiru R. Manickam
6. Thiru. Durai Chandrasekaran
7. Thiru A. Soundarapandian (Coonoor)
8. Thiru O. Panneerselvam
9. Thiru K.A. Sengottaiyan
10. Thiru D. Jayakumar
11. Thiru D. Sudharssanam
12. Thiru S. Peter Alphonse
13. Thiru G.K. Mani
14. Thiru K. Mahendran
15. Thiru V. Sivapunniam
16. Dr. T. Sadan Thirumalaikumar
17. Thiru D.Ravikumar

ANNEXURE

Demand Number and Name (1)	Date of Discussion and Voting of Demands (2)
14 - Energy Department	} 17th June, 2009
35 - Personnel and Administrative Reforms Department	
5 - Agriculture Department	18th June, 2009 and 19th June, 2009
39 - Buildings (Public Works Department)	} 19th June, 2009 and 22nd June, 2009
40 - Irrigation (Public Works Department)	
12 - Co-operation (Co-operation, Food and Consumer Protection Department)	} 22nd June, 2009
13 - Food and Consumer Protection (Co-operation, Food and Consumer Protection Department)	
20 - Higher Education Department	23rd June, 2009 and 24th June, 2009
25 - Motor Vehicles Acts- Administration (Home, Prohibition and Excise Department)	} 24th June, 2009
48 - Transport Department	
19 - Health and Family Welfare Department	25th June, 2009
34 - Municipal Administration and Water Supply Department	} 26th June, 2009 and 29th June, 2009
42 - Rural Development and Panchayat Raj Department	

(1)	(2)
24 - Prisons (Home, Prohibition and Excise Department)	30th June, 2009
41 - Revenue Department	
51 - Relief on Account of Natural Calamities	
26 - Housing and Urban Development Department	
3 - Administration of Justice	1st July, 2009
33 - Law Department	
45 - Social Welfare and Nutritious Meal Programme Department	2nd July, 2009
4 - Adi-Dravidar and Tribal Welfare Department	3rd July, 2009 and 7th July, 2009
11 - Stamps and Registration (Commercial Taxes and Registration Department)	7th July, 2009
29 - Tourism - Art and Culture (Tourism and Culture Department)	
28 - Information and Publicity (Tamil Development, Religious Endowments and Information Department)	
30 - Stationery and Printing (Tamil Development, Religious Endowments and Information Department)	

(1)	(2)
9 - Backward Classes, Most Backward Classes and Minorities Welfare Department	8th July, 2009
10 - Commercial Taxes (Commercial Taxes and Registration Department)	
32 - Labour and Employment Department	9th July, 2009
47 - Hindu Religious and Charitable Endowments (Tamil Development, Religious Endowments and Information Department)	
21 - Highways and Minor Ports Department	10th July, 2009
6 - Animal Husbandry (Animal Husbandry, Dairying and Fisheries Department)	11th July, 2009
7 - Fisheries (Animal Husbandry, Dairying and Fisheries Department)	
8 - Dairy Development (Animal Husbandry, Dairying and Fisheries Department)	
27 - Industries Department	13th July, 2009
31 - Information Technology Department	
44 - Micro, Small and Medium Enterprises Department	14th July, 2009
17 - Handlooms and Textiles (Handlooms, Handicrafts, Textiles and Khadi Department)	
18 - Khadi, Village Industries and Handicrafts (Handlooms, Handicrafts, Textiles and Khadi Department)	

(1)	(2)
43 - School Education Department	15th July, 2009
38 - Public Department	16th July, 2009 and 17th July, 2009
46 - Tamil Development (Tamil Development, Religious Endowments and Information Department)	
49 - Youth Welfare and Sports Development Department	
15 - Environment and Forests Department	
22 - Police (Home, Prohibition and Excise Department)	17th July, 2009 and 20th July, 2009
23 - Fire and Rescue Services (Home, Prohibition and Excise Department)	
37 - Prohibition and Excise (Home, Prohibition and Excise Department)	
1 - State Legislature	21st July, 2009
2 - Governor and Council of Ministers	
16 - Finance Department	
36 - Planning, Development and Special Initiatives Department	
50 - Pension and other Retirement Benefits	